

Annexure-1

Name of the corporate debtor: Goodwin Packpet Private Limited
 Date of commencement of liquidation: 11th January 2020
 List of stakeholders as on: 17th May 2022

List of secured financial creditors

(Amount in ₹)

Sl. No. of creditor	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
01	CSB Bank Limited	L65191KL19 20PLC000175	10/02/2021	73237162	72244417	Secured loan - Cash Credit Limit, Machinery Loan and Mortgage Loan	Yes	Yes	See Note : 01 below	72244417	100			992745		Interest accrued after 11-01-2021 i.e. after liquidation commencement date and claimed by bank is rejected

Note : 01 – Details of Security Interest.

Primary Security

- 1) Stock of Granules and pet preform, receivables and other related items.
- 2) HUSKY – 32 cavity H-PET AE 180 RSE68D/68 preform system – Injection Molding Machine ROBOT and its auxiliary equipment, ELGI make 10HP two stage reciprocating air compressor, 450 KVA 11 KV/433V OFT (Indoor) and accessories, 250KVA UPS System with SMF Battery, 380 KVA DG set generator, 5 tons Segot crane and other items.


 LIQUIDATOR/AUTHORISED SIGNATORY

Collateral Security – In the name of the Company

39.35 Ares of land and building therein under Sy. No. 608/2 of Thottippal Village in the name of Goodwin Packpet Private Limited. Mortgage created on 10-10-2014 and 23-06-2016.

Collateral Security – In the name of the Guarantors.

- a) 9.72 Ares of land and building therein under Sy.No. 221/3 of Thottippal Village in the name of Mr. Rajeevan CM. Mortgage created on 10-10-2014 and 23-06-2016.
- b) 14.16 Ares of land and building therein under Sy.No. 1600 of Nenmanikara Village in the name of Mr. Anirudhan Mortgage created on 10-10-2014 and 23-06-2016.

Note : 02 – Reason for rejection of claim of Interest.

The financial creditor had included interest accrued after the date of commencement of liquidation in their claim. Hence, Liquidator rejected the portion of interest relating to the period after commencement of liquidation.

For GOODWIN PACKPET PRIVATE LIMITED
IN LIQUIDATION



LIQUIDATOR/AUTHORISED SIGNATORY